

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 474  
ANSWERED ON 03/02/2026**

**IMPLEMENTATION OF NSAP AND NFBS**

**474. Shri Anto Antony:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the National Social Assistance Programme (NSAP) is fully implemented in all States and Union Territories, if not, the reasons therefor, State and UT-wise;**
- (b) the number of States and UTs presently not implementing or partially implementing NSAP and the National Family Benefit Scheme (NFBS);**
- (c) the number of eligible beneficiaries who have not received NSAP and NFBS benefits due to partial or non-implementation, State and UT-wise; and**
- (d) the total Central assistance released and utilised under NSAP and NFBS during the last three years, State and UT-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) to (c): National Social Assistance Programme (NSAP) is a 100% funded centrally sponsored scheme (CSS) and is being implemented in all States/UTs. The scheme consists of five sub-schemes namely Indira Gandhi National Old Age Pension Scheme, Indira Gandhi National Widow Pension Scheme, Indira Gandhi National Disability Pension Scheme, Indira Gandhi National Family Benefit Scheme & Annapurna scheme. The scheme caters to 3.09 crore BPL beneficiaries with a scheme-wise ceiling/ cap for each State/UT on the number of beneficiaries.**

**As per NSAP guidelines, responsibility of implementation of NSAP schemes, identification/ verification of beneficiaries, disbursal of pension to beneficiaries, stoppage of pension, annual verification of beneficiaries lie in the hand of States/UTs . Release of funds under**

**NSAP is contingent upon receipt of proposals from the concerned State/UT, submitted in accordance with the scheme guidelines and Ministry of Finance (MoF) instructions. Funds under the scheme are released to States/UTs on the basis of number of eligible beneficiaries whose database has been digitized on NSAP-PPS (National Social Assistance Programme - Pension Payment System) portal or State cap of number of beneficiaries, whichever is less. Owing to non-receipt of proposals complete in all respects, funds could not be released to the State of Goa and the Union Territories of Andaman & Nicobar Islands, Dadra & Nagar Haveli and Daman & Diu, and Lakshadweep since last many years. State/UT-wise ceiling/cap on number of beneficiaries in these States/UTs is given at Annexure-I.**

**(d): State and UT-wise fund released under pensions schemes of NSAP and NFBS during the last three years is given separately at Annexure-II.**

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**Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 474 to be answered on 03.02.2026 regarding Implementation of NSAP and NFBS**

**State/UT-wise cap/ceiling of beneficiaries under NSAP**

<b>State/UT</b>	<b>State Cap/Ceiling</b>
<b>Goa</b>	<b>14305</b>
<b>A&amp;N Islands</b>	<b>1236</b>
<b>D&amp;N Haveli and D&amp;D</b>	<b>11650</b>
<b>Lakshadweep</b>	<b>362</b>

**Annexure-II**

**Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 474 to be answered on 03.02.2026 regarding Implementation of NSAP and NFBS**

**State/UT-wise fund released under pension schemes of NSAP during the last three years**

**(Rs in crore)**

Sl.No.	States/UTs	2022-23	2023-24	2024-25
1	Andhra Pradesh	294.8691	379.325	332.0239
2	Bihar	1341.2597	1436.1712	1363.4669
3	Chhattisgarh	272.6135	277.5422	351.7923
4	Goa	0	0	0
5	Gujarat	225.494	190.585	191.0311
6	Haryana	233.0731	0	0
7	Himachal Pradesh	34.7952	87.72	0
8	Jharkhand	379.1716	276.5889	322.1857
9	Karnataka	418.8582	450.524	113.9305
10	Kerala	0	602.1392	131.2419
11	Madhya Pradesh	953.3036	819.0076	875.6552
12	Maharashtra	149.1751	0	534.1275
13	Odisha	641.9517	632.9958	517.8967
14	Punjab	0	14.0365	22.2681
15	Rajasthan	621.76395	305.2044	608.6698
16	Tamil Nadu	559.7842	666.6176	632.6006
17	Telangana	216.452	166.6637	0
18	Uttar Pradesh	1684.6482	1280.1139	1783.1442
19	Uttarakhand	118.9196	87.7143	110.0821
20	West Bengal	596.6475	940.2937	751.9962
21	Arunachal Pradesh	0	9.0459	0
22	Assam	309.55	289.809	297.2627
23	Manipur	25.5706	15.3304	21.772
24	Meghalaya	21.12885	21.6884	21.8053
25	Mizoram	10.2577	10.3158	13.4028
26	Nagaland	21.4562	16.3195	29.2062
27	Sikkim	7.9254	0	0
28	Tripura	30.033	42.9886	55.6238
29	A&N Islands	0	0	0
30	Chandigarh	0	0	0
31	D&N Haveli and D&D	0	0	0
32	NCT Delhi	0	0	116.6565
33	J & K	21.1241	80.0055	34.6391
34	Ladakh	3.3122	0	5.2198
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	<b>TOTAL</b>	<b>9193.1383</b>	<b>9098.7461</b>	<b>9237.7009</b>

**State/UT-wise fund released under NFBS during the last three years**

**(Rs in crore)**

<b>Sl. No.</b>	<b>States/UTs</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
1	Andhra Pradesh	22.47	28.08	22.47
2	Bihar	0.00	36.93	27.22
3	Chhattisgarh	27.00	0.00	23.47
4	Goa	0.00	0.00	0.00
5	Gujarat	16.52	16.52	16.52
6	Haryana	17.13	0.00	10.70
7	Himachal Pradesh	1.06	2.47	0.00
8	J & K	0.00	0.00	0.00
9	Jharkhand	30.03	0.00	2.60
10	Karnataka	27.73	0.00	0.00
11	Kerala	0.00	0.00	0.00
12	Madhya Pradesh	57.09	8.90	14.12
13	Maharashtra	21.97	0.00	0.00
14	Odisha	38.63	52.48	31.64
15	Punjab	0.00	1.38	0.62
16	Rajasthan	0.00	0.00	0.00
17	Tamil Nadu	19.00	9.34	8.17
18	Telangana	0.00	0.00	0.00
19	Uttar Pradesh	150.53	112.90	164.24
20	Uttarakhand	0.00	1.42	1.77
21	West Bengal	25.91	62.89	44.40
22	Arunachal Pradesh	0.00	0.00	0.00
23	Assam	0.00	0.00	21.93
24	Manipur	1.72	1.03	0.16
29	Meghalaya	0.00	0.00	0.00
26	Mizoram	0.41	0.30	0.61
27	Nagaland	1.10	0.83	1.38
28	Sikkim	0.22	0.00	0.00
29	Tripura	0.00	1.01	0.51
30	A&N Islands	0.00	0.00	0.00
31	Chandigarh	0.00	0.00	0.00
32	D&N Haveli and D&D	0.00	0.00	0.00
33	NCT Delhi	0.00	0.00	1.17
34	Ladakh	0.37	0.00	0.52
35	Lakshadweep	0.00	0.00	0.00
36	Puducherry	0.00	0.00	0.00
	<b>TOTAL</b>	<b>458.88</b>	<b>336.48</b>	<b>394.19</b>

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